

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No.I

Service Tax Appeal No. 71200 of 2018

(Arising out of Order-in-Appeal No. NOI/EXCUS/001/APP/2030-2031/2017-2018 dated 28/03/2018 passed by Commissioner of Central Tax (Appeals), Noida)

M/s ATS Township Pvt. Ltd.

.....Appellant

VERSUS

Commissioner, Central GST, Noida

.....Respondent

Present for the Appellant : Shri Kapil Vaish & Shri Ashish Vaish,
Chartered Accountant
Present for the Respondent: Shri Rajeev Ranjan, Authorized
Representative

DATE OF HEARING: 05 September, 2019
DATE OF DECISION: 05 September, 2019

ORDER

The appeal is allowed. For order, see order of date in
Service Tax Appeal No.71199 of 2018.

**(Archana Wadhwa)
Member (Judicial)**

**(Anil G. Shakkarwar)
Member (Technical)**

Nihal